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Title: The Minister of State of the Ministry of Consumer Affairs, Food and Public Distribution laid a statement regarding status of implementation of the recommendations contained in the 17th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2012-13), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I beg to lay this statement on status of implementation of recommendations contained in Seventeenth Report of Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha (Eleventh Edition, issued by the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin Part II, dated 1st September 2004).

The statement indicating the action taken/status of all the recommendations contained in the above Report of the Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution is annexed separately. In Seventeenth Report the Committee had made 27 recommendations which have been examined carefully by the Ministry of Consumer Affairs, Food and Public Distribution, Department of Food & Public Distribution. Out of 27 recommendations, 25 have been accepted and 02 are partially accepted.

The Committee was apprised of action taken on Seventeenth Report vide OM No. G-20017/12/2012-AC dated 1st August 2012.

...(Interruptions)

श्री शैलेन्द्र कुमार (कौशाम्बी): आप धान की कुछ व्यवस्था कीजिए, उत्तर प्रदेश में धान की स्थिति बहुत खराब है।...**(व्यवधान)**